

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.243/ BB/2018	For admission	Sec 7 of I&B code	M/s Pridhvi Asset Reconstructio n & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Mrs. P Lakshmi Priyanka Southern Resolution Professions LLp

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Per hande

[Signature]

ADVOCATE FOR PETITIONER/s :

~~SHARAN A KUKREJA~~

SIDDHARTH TIWARY

SINDHU RAO

FOR CYRIL AMARCHAND MANGALDAS
9900053088

ADVOCATE FOR RESPONDENT/s:

K. DUSHYANTHA KUMAR
9341223937

RESPONDENT

[Signature]

ORDER

Heard ~~Shri Sharan A. Kukreja~~ *along with* Shri Siddharth Tiwary and Ms. Sindhu Rao, learned Counsel for the Petitioner, and Shri K. Dushyantha Kumar, learned PCS for the Respondent. At the request of learned Counsel for the Petitioner, post the case on 31.01.2019.

[Signature]
Member (T)

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Member (J)

Krishna

[Signature]